

LD-VC-CW-100-2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-C W-100-2020

M/s. Despamont

..... Petitioner

V e r s u s

State of Goa & others

..... Respondents

Adv. Iftikar Agha for the Petitioner .

Mr. G. Shetye , Addl. Government Advocate for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 11th September, 2020.

ORDER:

The applicant's counsel seeks time.

2. Post the matter on 18/9/2020.

DAMA SESHADRI NAIDU, J.

AP/-